GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE **RAJYA SABHA UNSTARRED QUESTION NO-3420** ANSWERED ON – 01.04.2025

ACTUAL COLLECTIONS OF GST

3420. SMT. RANJEET RANJAN:

Will the Minister of FINANCE be pleased to state:-

(a)) the annual GST collection targets over the past five years and how the actual collections have compared with these targets;

(b) the total number of GST evasion cases detected since 2020, along with the corresponding value of taxes recovered;

(c) how Government evaluates the effectiveness of measures such as e-invoicing and GSTN analytics in identifying systemic gaps, improving compliance, and preventing recurring tax evasion; and

(d) the impact of these measures on improving revenue collection and addressing gaps in the system?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The actual revenue collection w.r.to Net Central GST compared to the Budget / Revised Estimates during the past five financial years are as follows:

Financial Year	Budget Estimates (BE)	Revised Estimate s (RE)	Actual Collection	% of BE Achieved	% of RE Achieved
2019-20	6,63,343	6,12,327	5,98,749	90.3%	97.8%
2020-21	6,90,500	5,15,100	5,48,777	79.5%	106.5%
2021-22	6,30,000	6,75,000	6,98,114	110.8%	103.4%
2022-23	7,80,000	8,54,000	8,49,132	108.9%	99.4%
2023-24	9,56,600	9,56,600	9,57,208	100.1%	100.1%

Net Central GST Collection (CGST + IGST (residual) + GST Compensation Cess)

Source: Receipt Budget

Total Number of GST Offence Cases							
Period	No. of Cases	Detection (In Rs. Cr.)	Voluntary Deposit (In Rs. Cr.)				
2020-21	12596	49384	12235				
2021-22	12574	73238	25157				
2022-23	15562	131613	33226				
2023-24	20582	230332	31758				
2024-25 (upto January, 2025)	25397	194938	21520				
Total	86711	679505	123896				
Total Number of ITC Fraud Cases							
Period	No. of Cases	Detection (In Rs. Cr.)	Voluntary Deposit (In Rs. Cr.)				
2020-21	7268	31233	2232				
2021-22	5966	28022	2027				
2022-23	7231	24140	2484				
2023-24	9190	36374	3413				
2024-25 (upto January, 2025)	13018	46472	2211				
Total	42673	166241	12367				

(b): The total number of GST evasion cases detected by Central Government, since 2020 along with the corresponding value of taxes recovered are as follows:

Source: GST Investigation Wing;

(c) &(d): There are various steps / measures taken by Central Government & GSTN to help in improving compliance and preventing tax evasions such as digitization through E-invoicing, GST analytics such as automated risk assessment based on compliance attributes of taxpayer, highlighting of outliers based on system-flagged mismatches, providing intelligence inputs with an aim to manage GST revenue risks through various tools with a view to generate actionable reports, generating inputs regarding GST non-compliances or evasion on the basis of identifying anomalies in taxpayer behaviour (such as potential tax evasion, fraudulent registration, and suspicious e-way bill activity etc.) and selection of returns for scrutiny and selection of taxpayers for audit based on various risk parameters. These measures are helpful in safeguarding the revenue and nabbing the evaders. Certain projects were also undertaken such as "Project Anveshan" (Analytics, Verification, Shortlisting of Anomalies) whereby newer techniques like Facial Recognition System (FRS), E-way bill data etc. were used for early identification of GSTINs with propensity for fake/ fraudulent activity to generate Intelligence reports.

While the above measures contribute to revenue collection, the impact of such measures in identifying systemic gaps, improving compliance and preventing recurring tax evasion is not ascertainable.

The outcomes such as revenue growth and reduction in instances of tax evasion cannot be attributed solely to all or any such individual measure, as various other factors such as global economic conditions, economic growth in the country, level of domestic consumption of goods & services, tax rate etc. are also relevant for this.
